

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

30. I.A. 1247/2021  
I.A. 1248/2021  
I.A. 1155/2021  
I.A. 1185/2021  
I.A. 351/2021  
I.A. 350/2021  
I.A. 1756/2020  
I.A. 1389/2020  
I.A. 1331/2020  
I.A. 641/2020

IN

C.P.(IB)-3504(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.08.2021**

NAME OF THE PARTIES: AshapuraPerfoclay Ltd

V/s

Gajanan Oil Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
28.09.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)